

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

ORDER NO. 07 of 2016

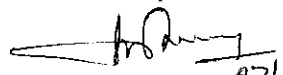
The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26.02.2016 or further orders, whichever is earlier for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President and Hon'ble Shri R.K.Singh, Member (Technical)	From 03.02.2016 to 26.02.2016 Except 11.02.2016 to 16.02.2016, 22.02.2016 to 23.02.2016, 25.02.2016 to 26.02.2016	On all Mondays & Tuesdays – short matters of Customs and Service Tax Division Bench Wednesdays – Customs Regular matters. Thursdays and Fridays Service Tax Regular matters.
Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	01.02.2016 to 26.02.2016	Excise Division Bench matters
Hon'ble Sh. R.K.Singh, Member (Technical)	From 01.02.2016 to 02.02.2016 and From 11.02.2016 to 16.02.2016, 22.02.2016 to 23.02.2016, 25.02.2016 to 26.02.2016	Single Member Bench matters as notified.

N.B.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, subject to a roster being issued.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar)
Registrar

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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

ORDER NO. 08 of 2016

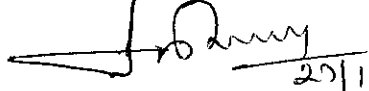
The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26.02. 2016 **or further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President, Hon'ble Shri S.S.Garg, Member (Judicial) and Hon'ble Shri. Raju, Member (Technical)	From 01.02.2016 to 02/02/2016	Larger Bench matters
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J.Mathew, Member (Technical)	From 01.02.2016 to 26.02.2016	Customs & Service Tax Division Bench matters.
Hon'ble Shri S.S.Garg, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 03.02.2016 to 26.02. 2016	Excise Division Bench matters
Hon'ble Sh. Ramesh Nair, Member (Judicial)	From 01.02.2016 to 26.02.2016	Single Member Bench matters

N.B.

1. During the period of Larger Bench in the event of the Larger Bench matter being adjourned or otherwise, the original Bench will resume.
2. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
3. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
4. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A. Mohan Kumar)
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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

ORDER NO. 09 of 2016


The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26/02/2016 for **CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President , Hon'ble Shri R.Periasami, Member(Technical) and Hon'ble Shri P.K. Choudhary, Member (Judicial)	11.02.2016 to 12.02.2016	Larger Bench matters
Hon'ble Shri D.N.Panda, Member(Judicial)	From 01.02.2016 to 26.02.2016	All Single Member matters
Hon'ble Shri R.Periasami, Member(Technical) and Hon'ble Shri P.K.Choudhary, Member(Judicial)	From 01.02.2016 to 26.02.2016 Except 11.02.2016 to 12.02.2016	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


(A. Mohan Kumar)^{27/1}
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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

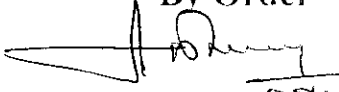
ORDER NO. 10 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from 01.02.2016 to 26.02.2016 for **CESTAT Kolkatta** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President and Hon'ble Sh. H.K.Thakur, Member (Technical)	25.02.2016 to 26.02.2016	All Division Bench matters
Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh. H.K.Thakur, Member (Technical)	From 01.02.2016 to 26.02.2016 Except all Fridays and 25.02.2016	All Division Bench matters
Hon'ble Dr. D.M. Mishra, Member (Judicial)	All Fridays and 25.02.2016	Single Member matters as notified
Hon'ble Sh. H.K.Thakur, Member (Technical)	All Fridays Except 26.02.2016	Single Member matters as notified

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

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Dated: 27/01/2016

ORDER NO. 11 of 2016

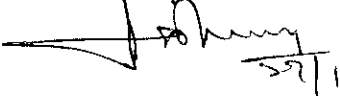
The Hon'ble President has been pleased to order the following sitting commencing from 01.02.2016 to 26.02.2016 **for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President, Hon'ble Smt Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 15.02.2016 to 16.02.2016	Larger Bench matters
Hon'ble Smt Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Ashok Kumar Arya, Member (Technical)	From 01/02/2016 to 26.02.2016 Except 15.02.2016 and 16.02.2016	All Division Bench matters

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



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West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

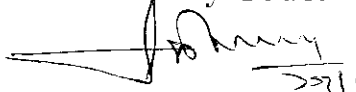
ORDER NO. 12 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from 01.02.2016 to 26.02.2016 for **CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice G.Raghuram, President, and Hon'ble Sh.P.M. Saleem, Member (Technical)	From 22.02.2016 to 23.02.2016	All Division Bench matters
Hon'ble Sh. P.K.Das, Member (Judicial) and Hon'ble Sh.P.M.Saleem, Member (Technical)	From 01/02/2016 to 19.02.2016	All Division Bench matters
Hon'ble Sh. P.K.Das, Member (Judicial)	22.02.2016 to 26.02.2016	Single Member Bench matters as notified.
Hon'ble Sh.P.M.Saleem, Member (Technical)	24.02.2016 to 26.02.2016	Single Member Bench matters as notified

N.B.

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

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West Block-2, R.K. Puram, New Delhi – 66

Dated: 27/01/2016

ORDER NO. 13 of 2016

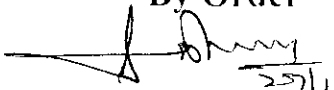
The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26.02. 2016 or further orders, whichever is earlier for CESTAT Allahabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
*Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble.....	From 15.02.2016 to 26.02.2016	Division Bench matters
Hon'ble Sh. Anil Choudhary, Member (Judicial)	01.02.2016 to 12.02.2016	Single Member Bench

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

*From 15.02.2016 to 26.02.2016 Division Bench indicated above, the Technical Member will be send on tour to Allahabad.

By Order

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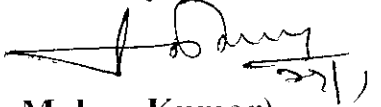
Dated: 27/01/2016

ORDER NO. 14 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26.02. 2016 **or further orders, whichever is earlier for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 01.02.2016 to 26.02.2016	All Single Member Bench matters

By Order



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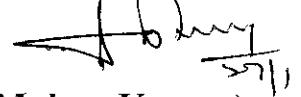
Dated: 27/01/2016

ORDER NO. 15 of 2016

The Hon'ble President has been pleased to order the following sitting commencing from 01/02/2016 to 26.02. 2016 **or further orders, whichever is earlier for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial)	From 01.02.2016 to 26.02.2016	Single Member Bench matters

By Order



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